

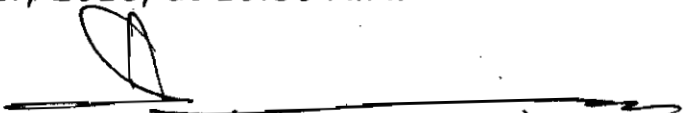
HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

NOTIFICATION

No: 585

Dated: 20.09.2016

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No.K-11017/33/2016-US.II dated 09th September, 2016, Hon'ble Shri Justice Alok Aradhe, took oath of office as a Judge of the High Court of Jammu and Kashmir, on the 20th day of September, 2016, at 10.30 A.M.


(Ashok Kumar Koul)

Registrar General

Dated: 20.09.2016

No: 19/09-31/25

Copy to the: -

1. Joint Secretary to the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi,
2. Secretary General, Supreme Court of India, New Delhi,
3. Principal Secretary to the Hon'ble Governor of J&K, Srinagar,
4. Registrar General, Madhya Pradesh High Court,
.....for information.
5. Accountant General, J&K, Jammu/Srinagar, for information and necessary action (copy of Notification is attached),
6. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar,
7. Principal Secretary to Govt., General Administration Department, Government of Jammu and Kashmir, Srinagar,
8. Secretary to Government, Department of Law, Justice & Parliamentary Affairs, Govt. of Jammu and Kashmir, Srinagar,
9. Registrar Vigilance, High Court of Jammu and Kashmir, Srinagar,
10. Director, J&K State Judicial Academy, Srinagar,
11. Registrar Judicial, High Court of Jammu and Kashmir, Jammu/Srinagar,
12. Secretaries/Bench Secretaries to the Hon'ble Chief Justice/Hon'ble Judges, High Court of J&K,
....for information.
13. Manager, Government Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
14. Joint Registrar Judicial/Protocol, High Court of J&K, Jammu/Srinagar,
15. Chief Accounts Officer, High Court of Jammu and Kashmir, Main Wing,
16. Accounts Officer, High Court of J&K, Jammu/Srinagar,
....for information and necessary action.
17. Incharge NIC for uploading on Website.
18. Office file.


Registrar General